

MR. CHAIRMAN: Question 204. ...(*Interruptions*)...

SHRI TIRUCHI SIVA: Sir, what about checking the quality of fertilisers? ...(*Interruptions*)... He has not answered that. ...(*Interruptions*)... They are manufacturing fertilisers, Sir. ...(*Interruptions*)...

AN HON. MEMBER: It is a very important question, Sir. ...(*Interruptions*)... I have a supplementary on this.

Supply of fertilizers

*204. SHRI JESUDASU SEELAM:††

DR. T. SUBBARAMI REDDY:

Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether Government has taken various measures to ensure supply of fertilizers required by farmers during 2009 kharif season;

(b) if so, what is the total quantity of fertilizers supplied to farmers in each State;

(c) whether States of Karnataka and Andhra Pradesh have increased fertilizer supply to farmers;

(d) if so, what is the total quantity supplied to States by Union Government for distribution to farmers; and

(e) what is the position of fertilizer stocks in each State?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) to (e) A statement is laid on the table of the House.

Statement

(a) to (e) Yes, Sir. State-wise, month-wise requirement, availability, sales and closing stock of Urea, DAP, MOP and complex fertilizers during Kharif 2009 (April - June, 2009) is given in the enclosed Statement (see below). As can be seen, the availability of urea has been adequate enough to sustain the sales. There is no shortage of DAP and MOP in the country, however, there may be little tightness in availability of complex (NPK) fertilizers because of low level of indigenous production and also as these can not be imported as they are not covered under existing concession scheme.

The steps taken for smooth distribution and increasing the production of fertilizers are as under:

- i) The movement of fertilizers will be monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertiliser Monitoring System (FMS);
- ii) The subsidy on fertilizer is being paid only when it reaches the district;
- iii) Department of Fertilizers has notified uniform freight subsidy scheme to transport fertilizers upto block level.
- iv) The gap between requirement and indigenous availability of Urea is met through imports; and
- v) New pricing policy for attracting investment in urea sector has been announced on 4th September, 2008. Further, fertilizer sector has been given highest priority in allocation of gas, for debottlenecking, expansion and revival projects in the country.

Statement

State-wise, month-wise requirement, availability, sales and closing stock of Urea, DAP, MOP, Complex fertilizers during Kharif 2009

Kharif 2009

States	Urea (000' MTs)											
	April 2009				May 2009				June 2009			
	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Clising Stock
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	35.00	148.26	28.73	119.53	65.00	215.35	58.00	157.34	200.00	290.64	141.15	149.49
Karnataka	40.00	68.59	44.83	23.76	60.00	81.61	51.05	30.56	130.00	135.91	112.27	23.64
Kerala	10.50	13.63	8.69	4.94	10.25	13.16	9.48	3.68	20.00	21.16	16.92	4.25
Tamil Nadu	55.00	65.74	53.78	11.96	60.00	62.06	53.46	8.60	80.00	79.93	72.36	7.57
Gujarat	65.50	117.14	78.63	38.51	59.00	131.77	61.17	70.61	140.00	226.11	166.54	59.58
Madhya Pradesh	26.00	75.17	15.85	59.32	71.50	123.77	36.98	86.79	136.50	185.49	103.72	81.76
Chhattisgarh	97.00	79.37	39.30	40.07	97.00	88.26	25.26	63.00	144.50	125.96	84.56	41.40
Maharashtra	225.04	160.62	113.03	47.59	212.08	276.06	207.73	68.33	202.94	304.84	272.58	32.28
Rajasthan	34.00	84.87	35.34	49.53	55.00	107.38	38.95	68.44	90.00	148.94	87.10	61.85

1	2	3	4	5	6	7	8	9	10	11	12	13
Haryana	50.00	77.17	33.84	43.33	100.00	156.85	84.03	72.82	210.00	220.74	153.88	66.85
Punjab	100.00	161.03	90.95	70.08	300.00	258.72	177.58	81.14	250.00	305.23	237.98	67.25
Himachal Pradesh	5.00	3.09	0.03	3.06	10.00	8.97	5.21	3.75	15.00	12.37	7.57	4.80
Jammu & Kashmir	13.61	13.81	9.16	4.66	25.72	13.31	7.61	5.70	14.26	16.93	10.12	6.81
Uttar Pradesh	200.00	382.95	127.21	255.74	500.00	644.17	298.09	346.08	700.00	719.47	331.57	387.89
Uttarakhand	2.50	10.03	5.53	4.51	23.00	21.70	15.70	6.00	30.00	37.79	22.95	14.85
Bihar	75.00	94.01	33.67	60.34	75.00	158.63	75.09	83.54	150.00	184.59	94.17	90.42
Jharkhand	3.00	5.53	2.67	2.86	5.00	13.22	4.66	8.56	30.00	26.63	12.76	13.86
Orissa	10.00	26.69	6.02	20.67	20.00	46.87	9.10	37.77	40.00	58.49	20.83	37.66
West Bengal	30.10	81.48	33.57	47.91	42.40	103.07	53.25	49.82	81.20	110.45	53.87	56.58
Assam	10.80	22.83	20.06	2.77	15.60	23.46	21.25	2.21	25.20	28.41	25.66	2.75
ALL INDIA	1095.10	1697.39	785.96	911.11	1816.59	2555.55	1303.61	1254.75	2706.51	3250.62	2038.96	1211.65

Kharif 2009

States	DAP (000' MTs)											
	April 2009		May 2009				June 2009					
	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock
Andhra Pradesh	25.00	35.55	19.79	15.76	60.00	126.15	84.50	41.64	80.00	193.74	107.46	86.28
Karnataka	30.00	61.83	60.92	0.91	75.00	144.07	135.73	8.33	123.30	164.33	127.68	36.65
Kerala	2.00	1.50	1.38	0.12	2.00	2.18	2.18	0.00	4.50	10.27	9.77	0.50
Tamil Nadu	22.00	29.32	26.76	2.56	23.00	34.03	26.18	7.86	30.00	55.65	53.17	2.47
Gujarat	33.80	58.47	52.47	6.01	97.80	161.31	70.87	90.44	100.00	201.07	111.33	89.73
Madhya Pradesh	31.50	67.15	44.78	22.37	139.50	147.06	64.26	82.81	112.50	212.57	144.16	68.41
Chhattisgarh	27.00	26.17	23.33	2.85	27.00	45.44	33.19	12.25	40.50	55.37	43.63	11.74
Maharashtra	30.23	268.86	251.92	16.94	124.86	326.65	311.81	14.84	126.85	149.93	146.05	3.88
Rajasthan	13.00	21.32	12.87	8.46	18.00	59.97	53.81	6.16	60.00	78.66	72.49	6.17
Haryana	10.00	24.36	14.78	9.58	40.00	106.28	98.72	7.56	85.00	87.75	74.42	13.34
Punjab	60.00	28.50	28.13	0.37	30.00	96.81	88.03	8.78	75.00	73.78	58.58	15.20
Jammu & Kashmir	6.79	0.00	0.00	0.00	14.37	10.53	10.52	0.01	9.26	7.91	7.51	0.40
Uttar Pradesh	50.00	57.17	36.75	20.41	50.00	205.56	149.28	56.28	100.00	245.33	163.97	81.35
Uttarakhand	2.00	3.07	3.05	0.02	2.00	4.64	4.63	0.01	2.20	7.88	5.06	2.83
Bihar	15.00	15.24	3.01	12.23	25.00	39.22	23.69	15.53	50.00	24.94	16.85	8.10
Jharkhand	2.50	1.39	1.39	0.00	5.00	7.02	4.41	2.61	20.00	16.42	11.33	5.09
Orissa	2.00	7.34	7.33	0.01	5.00	10.37	4.74	5.63	24.00	58.17	33.93	24.25
West Bengal	11.90	22.94	19.49	3.45	15.50	36.73	31.20	5.53	32.90	53.47	34.22	19.25
Assam	1.35	0.00	0.00	0.00	1.95	0.00	0.00	0.00	3.15	4.45	4.37	0.08
All India	378.03	730.20	608.70	122.05	759.10	1565.01	1198.27	366.26	1084.70	1707.18	1231.42	475.75

Kharif 2009

States	MOP											
	(000' MTs)											
	April 2009				May 2009				June 2009			
Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock	
Andhra Pradesh	20.00	28.33	6.43	21.90	20.00	34.31	14.08	20.23	35.00	66.76	51.13	15.63
Karnataka	30.00	37.74	26.91	10.84	27.00	37.82	31.98	5.84	51.00	76.23	70.27	5.95
Kerala	9.80	8.67	7.21	1.46	11.20	12.85	11.20	1.66	15.70	26.57	21.18	5.40
Tamil Nadu	45.00	28.09	18.80	9.30	30.00	34.01	21.75	12.25	53.00	51.36	34.14	17.22
Gujarat	13.10	27.34	20.99	6.35	14.50	22.87	18.11	4.76	20.70	25.49	23.17	2.32
Madhya Pradesh	3.50	28.24	1.56	26.67	30.10	26.67	6.23	20.45	20.30	28.19	17.45	10.74
Chhattisgarh	12.00	11.20	5.08	6.12	13.80	18.61	9.97	8.65	18.00	16.52	10.23	6.29
Maharashtra	28.70	74.81	49.63	25.17	25.06	73.02	56.37	16.65	58.14	63.62	57.86	5.76
Rajasthan	1.30	11.11	5.18	5.93	0.80	8.53	3.70	4.83	1.70	5.73	2.48	3.25
Haryana	5.00	18.91	9.95	8.96	5.00	8.96	3.32	5.64	5.00	5.64	5.64	0.00
Punjab	8.00	18.99	3.90	15.09	8.00	17.17	7.63	9.55	10.00	12.19	9.57	2.62
Jammu & Kashmir	2.93	0.00	0.00	0.00	2.86	0.27	0.27	0.00	2.30	0.00	0.00	0.00
Uttar Pradesh	15.00	43.42	10.88	32.54	15.00	39.26	5.75	33.51	20.00	33.51	26.63	6.88
Uttarakhand	0.00	0.02	0.00	0.02	0.50	0.02	0.02	0.00	1.00	0.00	0.00	0.00
Bihar	5.00	30.47	5.19	25.28	10.00	38.97	15.49	23.48	20.00	26.19	17.27	8.91
Jharkhand	0.00	2.96	0.38	2.58	0.50	2.84	0.34	2.50	1.50	5.08	3.55	1.54
Orissa	2.50	21.57	2.73	18.84	12.50	23.85	7.12	16.73	24.50	25.69	16.31	9.38
West Bengal	12.32	25.06	10.04	15.02	14.10	47.90	30.22	17.68	17.80	35.33	25.91	9.42
Assam	5.04	13.77	3.28	10.49	7.28	22.71	12.33	10.38	11.76	10.38	3.95	6.43
All India	220.67	431.66	188.81	242.85	249.81	472.08	257.27	214.80	390.43	518.64	399.19	119.46

Kharif 2009

States	Complex											
	April 2009		May 2009				June 2009				(000' MTs)	
	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock	Requirement	Availability	Sales	Closing Stock
Andhra Pradesh	120.00	122.45	66.63	55.82	100.00	179.96	117.49	62.47	150.00	201.26	152.28	48.98
Karnataka	50.00	86.24	76.55	9.69	76.90	107.45	93.65	13.80	109.50	94.51	84.20	10.31
Kerala	12.50	22.49	16.06	6.44	14.75	20.21	15.79	4.42	23.25	29.95	27.58	2.37
Tamil Nadu	28.50	41.89	36.53	5.36	34.50	56.56	52.84	3.72	26.50	50.19	44.72	5.47
Gujarat	20.50	52.82	28.97	23.85	38.80	67.91	47.23	20.68	38.50	35.73	16.95	18.77
Madhya Pradesh	11.85	20.12	7.30	12.82	54.35	30.79	22.76	8.04	84.55	13.13	6.01	7.11
Chhattisgarh	10.30	10.50	7.82	2.67	26.50	18.13	13.19	4.95	32.90	17.33	14.65	2.68
Maharashtra	80.75	96.89	78.90	17.99	105.94	102.48	80.87	21.81	141.42	121.91	103.46	18.45
Rajasthan	3.40	2.51	1.92	0.59	9.00	3.36	2.77	0.59	11.85	4.81	4.13	0.68
Haryana	1.00	3.44	2.67	0.77	6.00	1.76	0.93	0.82	5.00	1.65	1.21	0.43
Punjab	6.00	5.26	2.56	2.70	5.50	3.20	1.20	2.00	5.50	2.32	0.37	1.95
Himachal Pradesh	2.60	0.00	0.00	0.00	2.55	2.66	2.58	0.08	2.60	0.08	0.07	0.01
Uttar Pradesh	50.00	50.39	27.59	22.80	50.00	55.36	38.54	16.82	50.00	42.29	24.69	17.60
Uttarakhand	2.00	0.05	0.00	0.05	10.00	4.61	4.39	0.22	10.00	0.22	0.16	0.05
Bihar	15.00	15.71	10.10	5.61	25.00	33.82	25.43	8.39	42.50	26.63	18.93	7.70
Jharkhand	1.00	3.29	3.28	0.01	3.00	8.43	8.18	0.25	4.50	4.39	4.37	0.01
Orissa	6.70	14.16	3.55	10.61	17.60	33.33	17.13	16.20	35.30	49.59	22.39	27.20
West Bengal	21.05	76.47	65.33	11.14	22.60	56.00	47.40	8.60	32.00	46.23	41.43	4.80
Assam	0.50	2.57	0.00	2.57	0.72	0.00	0.00	0.00	1.16	0.00	0.00	0.00
All India	445.58	627.44	433.30	188.15	606.01	788.42	594.72	193.70	812.28	745.67	571.06	174.61

SHRI JESUDASU SEELAM: Sir, this is regarding the status of availability of urea. It is reported that there is a low level of indigenous production, and this cannot be imported as it is not covered under the existing concession schemes. That means, there is a room for worry because urea is one of the important components of the fertiliser group. Sir, four, five months back, the Cabinet Committee on Economic Affairs approved, or seems to have approved, a new policy of the Government for giving encouragement to the fertiliser companies producing urea to switch over from the furnace oil to gas based units. It is also reported that the conversion of. ...*(Interruptions)*...

MR. CHAIRMAN: Question, please.

SHRI JESUDASU SEELAM: Sir, unless I give some background ...*(Interruptions)*...

MR. CHAIRMAN: I am afraid, you cannot read the background. ...*(Interruptions)*...

SHRI JESUDASU SEELAM: What is the status of the Government's policy of giving encouragement to companies converting from fuel, oil to gas based units in manufacturing urea and what is the status of ...*(Interruptions)*...

MR. CHAIRMAN: One question.

SHRI JESUDASU SEELAM: What is the status of Government's intention? It is not related...*(Interruptions)*... It is not attracting the private investment to boost the production, to meet the shortage, or the likely shortage, of important components of fertilisers, i.e. urea, Sir. What is the intention of the Government to move towards nutrient based subsidy regime instead of current product pricing regime. It is reported that it will attract. ...*(Interruptions)*...

MR. CHAIRMAN: Will you please complete your question now and allow the hon. Minister to answer?

SHRI JESUDASU SEELAM: Yes, Sir.

MR. CHAIRMAN: Thank you. ...*(Interruptions)*...

DR. (SHRIMATI) NAJMA A. HEPTULLA: Sir, the Cabinet Ministers are here. ...*(Interruptions)*...

SHRI SRIKANT JENA: Sir, there are three questions, probably, in this one question! One is the availability of the urea. Urea is sufficiently available in the country, and absolutely, there is no room for worry or any shortage so far as urea is concerned. We do import towards the end if it is required. Last year, we imported, but the major portion of urea production is available in our country. So far as the shifting of the existing units to gased based those are not gas based, is in the process, the policy is to make available gas to the plants fertilizer on priority so that the productivity is raised and also the cost of production, is lower and we can proceed on that. We are hopeful that by 2010-11, the gas will be available and we can convert our naphtha and other fuel based plants into gas based plants, and that will solve the problems of our indigenously available urea production in this country.

MR. CHAIRMAN: Second supplementary, please.

डा. (श्रीमती) नजमा ए. हेपतुल्ला : सर, मेरा एक व्यवस्था का प्रश्न है।

श्री सभापति : आपकी बारी आ रही है। ...**(व्यवधान)**...

डा. (श्रीमती) नजमा ए. हेपतुल्ला : सर, मेरा व्यवस्था का प्रश्न है। ...**(व्यवधान)**...

DR. T. SUBBARAMI REDDY: There is no point of order during the Question Hour, Sir, ...**(Interruptions)**...

डा. (श्रीमती) नजमा ए. हेपतुल्ला : सर, मेरा सवाल यह है कि रेलवे मिनिस्टर भी आज नहीं हैं, रेलवे के जवाब भी ठीक नहीं आए ...**(व्यवधान)**... सर, रसायन और उर्वरक मंत्री भी आज नहीं हैं ...**(व्यवधान)**...

SHRI JESUDASU SEELAM: Sir, let me complete my second supplementary. ...**(Interruptions)**...

डा. (श्रीमती) नजमा ए. हेपतुल्ला : सर, रसायन और उर्वरक मंत्री भी आज नहीं हैं ...**(व्यवधान)**...

SHRI JESUDASU SEELAM: Sir, let me complete my second supplementary. ...**(Interruptions)**... Let me complete my question, Sir. ...**(Interruptions)**...

डा. (श्रीमती) नजमा ए. हेपतुल्ला : सर, जब कोई मंत्री नहीं आता है ...**(व्यवधान)**... सर, जब कोई मंत्री नहीं आता है तो आपके पास हमेशा चिट्ठी आती है, क्या आपके पास कोई चिट्ठी आई है छुट्टी की? ...**(व्यवधान)**...

DR. T. SUBBARAMI REDDY: This is a point of disorder. This is not a point of order. ...**(Interruptions)**... This is a point of disorder, not a point of order. ...**(Interruptions)**...

MR. CHAIRMAN: Please resume your seats. ...**(Interruptions)**... Please. ...**(Interruptions)**... पाणि जी, आप बैठ जाइए। ...**(व्यवधान)**... प्लीज़ बैठ जाइए। ...**(व्यवधान)**... Mr. Siva, please. **(Interruptions)**... Please. ...**(Interruptions)**... Just one minute. ...**(Interruptions)**... Let me clarify one thing. For supplementary, the rule is that if more than one supplementary is asked by the same person, only one will be answered by the Minister concerned. Thank you. Please ask your second supplementary. ...**(Interruptions)**...

DR. (SHRIMATI) NAJMA A. HEPTULLA: Sir, my point is not about the supplementary. ...**(Interruptions)**...

DR. V. MAITREYAN: Sir, that is not the point. ...**(Interruptions)**... The Cabinet Minister was here and when the question was asked he just walked out. ...**(Interruptions)**...

DR. (SHRIMATI) NAJMA A. HEPTULLA: Sir, ... **(Interruptions)**...

MR. CHAIRMAN: I am coming to you. Please. **(Interruptions)**... You have already made a request to ask a question. ...**(Interruptions)**...

DR. V. MAITREYAN: She is not asking for a supplementary. ...**(Interruptions)**...

SHRI JESUDASU SEELAM: Sir, with your permission, ...**(Interruptions)**...

DR. V. MAITREYAN: Sir, this is a point of order. This is not a supplementary. ...**(Interruptions)**....

SHRI TIRUCHI SIVA: Sir, what is the point of order? ...*(Interruptions)*....

DR. V. MAITREYAN: The Minister was here. ...*(Interruptions)*... He just walked out when the question was taken up. ...*(Interruptions)*... We would like to know whether he has got your permission to walk out. ...*(Interruptions)*... The Minister was very much here when the question was asked. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*...

AN. HON. MEMBER: Sir, there can't be a point of order during Question Hour, ...*(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, please. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*... Can we go ahead with the Question Hour? ...*(Interruptions)*... Please. ...*(Interruptions)*... Please, hon. Members. ...*(Interruptions)*...

SHRI TIRUCHI SIVA: You can't say like that. ...*(Interruptions)*..

MR. CHAIRMAN: Mr. Siva, please resume your place. ...*(Interruptions)*... Please. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*...

DR. V. MAITREYAN: Mr. Jena is a very senior Member. ...*(Interruptions)*... He is a veteran Congress Member. ...*(Interruptions)*... We have respect for him. ...*(Interruptions)*... Mr. Jena should be made the Cabinet Minister. ...*(Interruptions)*...

SHRI TIRUCHI SIVA: In the reply it has been shown that the reply would be by Shri Srikant Kumar Jena. ...*(Interruptions)*...

श्री सभापति : आप लोग प्लीज बैठ जाइए। ...*(व्यवधान)*... Please. ...*(Interruptions)*... Mr. Siva, Please. ...*(Interruptions)*.. Please resume your places. ...*(Interruptions)*... A Minister of the Government is answering the question. ...*(Interruptions)*... Mr. Siva, please don't interrupt. ...*(Interruptions)*... Go ahead with your second supplementary. ...*(Interruptions)*...

SHRI BALBIR PUNJ: Sir, you are the custodian of the House. ...*(Interruptions)*...

MR. CHAIRMAN: If you have a point, please raise it through the appropriate means. ...*(Interruptions)*....

SHRI BALBIR PUNJ: Sir, you are the custodian of the House. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... I request you to resume your seats. ...*(Interruptions)*... Please. ...*(Interruptions)*...

AN HON. MEMBER: Sir, if we had asked further questions, they would have a problem. ...*(Interruptions)*...

SHRI SRIKANT JENA: I have no problem, Sir. ...*(Interruptions)*... I have no problem ...*(Interruptions)*...

SHRI RAVI SHANKAR PRASAD: He is the Cabinet Minister. ...*(Interruptions)*.... He should respect the House. ...*(Interruptions)*...

MR. CHAIRMAN: Please resume your places. ...*(Interruptions)*... Please. *(Interruptions)*... We are trying to cover as many questions as possible. ...*(Interruptions)*... So, please go ahead with the second supplementary. ...*(Interruptions)*... We will discuss that question separately. ...*(Interruptions)*... We will discuss that question separately. ...*(Interruptions)*... Mr. Ahluwalia, please. ...*(Interruptions)*...

SHRI S. S. AHLUWALIA: Sir, I have a small submission to make. Normally, if a Minister is not available he sends a letter to you that he will be absent. But he was very much here and when the question was asked, he just walked out. Why? ...*(Interruptions)*...

SHRI TIRUCHI SIVA: No. Sir, it is not like that. ...*(Interruptions)*... In the answer it is mentioned "Shri Srikant Kumar Jena". ...*(Interruptions)*...

MR. CHAIRMAN: I shall look into the matter. ...*(Interruptions)*... Please. ...*(Interruptions)*... Let me look into the matter before I give you an answer. ...*(Interruptions)*...

SHRI TIRUCHI SIVA: Sir, I humbly submit... *(Interruptions)*...

MR. CHAIRMAN: Mr. Siva, please. *(Interruptions)*... I am afraid, I have not given you permission. ...*(Interruptions)*... I am not giving you permission. ...*(Interruptions)*... Please. ...*(Interruptions)*... Please. ...*(Interruptions)*... I shall look into the points made. ...*(Interruptions)*... Please. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: Sir, there is no such system. A Minister is a Minister, whether he is a Cabinet Minister or a Minister of State or a Deputy Minister. He is answerable to the House. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: What is this, Sir? ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: Why is he not present here? ...*(Interruptions)*....

MR. CHAIRMAN: Please sit down. The Leader of the Opposition wants to say something.

SHRI ARUN JAITLEY: Sir, it is a question of dignity of this House. Normally, during Question Hour, Cabinet Ministers are present to answer the questions. If the Cabinet Minister is busy with some pressing national assignment and is out of town, he writes to you and takes your permission. But we can't have a situation that out of the first four questions, questions after questions, are answered by the Minister of State and then we find a situation that the Cabinet Minister is present in Delhi, present in the House. But he slips out when his question is about to come. Now we can't have a situation that the Cabinet Ministers are unwilling to face this House to answer the questions. It is a question of dignity of this House. ...*(Interruptions)*...

MR. CHAIRMAN: There is nothing that I can hear. Just one minute. ...*(Interruptions)*...

SHRI PRITHVIRAJ CHAVAN: Sir, we don't accept this. A Minister is a Minister. The Minister is replying to the questions raised by the hon. Members. If the Members are interested in answers, we are prepared to give answers.

MR. CHAIRMAN: Thank you. Please go ahead with the second supplementary.

SHRI JESUDASU SEELAM: Sir, I would like to know from the hon. Minister whether the Government is thinking of giving fertiliser agencies to the eligible candidates who fulfil all the criteria, hailing from depressed and disadvantages sections, namely Scheduled Caste and Scheduled Tribe.

MR. CHAIRMAN: Question please.

SHRI JESUDASU SEELAM: Sir, I am putting question only. I am not doing anything else. Would the Government award dealerships to these candidates as has been done in other organs of the Government, that is, the Ministry of Petroleum and Natural Gas and the Ministry of Steel? Will it be done in the Ministry of Chemicals and Fertilisers also?

SHRI SRIKANT JENA: Yes, Sir, there is a Circular that was issued in 2006 by the Ministry of Chemicals and Fertilisers that 25 per cent dealerships would be reserved for SC and ST categories. That has already been done and it is being done.

DR. T. SUBBARAMI REDDY: There is a proposal to put up a plant in Kakinada, Andhra Pradesh, a non-subsidised fertiliser plant to manufacture 15,000 tonnes a year. Is there any plan to import 50,000 tonnes of fertiliser from countries like Chile and Israel?

SHRI SRIKANT JENA: Sir, there is no such information at the moment regarding anybody interested in putting up a plant in Kakinada, privately.

SHRI SITARAM YECHURY: The hon. Minister in his written reply has provided certain information which is a cause for concern. The concern emanates from the fact that all of us are very apprehensive about the likely drought situation, the weakness of the monsoon and decline in food grain production. Here, in the complex Table, that has been circulated, that includes urea and all other fertilisers, for the first time, Sir, it is shown that in June 2009, the availability is less than the requirement. This was not the case in the earlier months for anyone of the products. But if you put all of them together, in the complex Table, the last Table that you have given, you have said that the requirement in June, would be 812.28 metric tonnes and the availability is only 745.67 metric tonnes. Now, in the light of the weak monsoon, already in paddy plantation, we are told that the fall has been to the tune of 53 per cent all over the country. Now, in a situation where there is shortage of fertilisers, and in the light of the fact that the Government has announced that subsidy will now be given directly to the farmers, my supplementary is this. How is the subsidy going to be directly given to the farmers? Has the Government formulated its policy? No.2,...

MR. CHAIRMAN: Only one supplementary, please.

SHRI SITARAM YECHURY: Sir, it is connected. How would the Government meet the shortage?

SHRI SRIKANT JENA: In fact, the complex position is not that alarming, as has been stated by the hon. Member. The point is, we are replacing it wherever it is required by D.A.P. But DAP is also another form. There is absolutely no problem as far as DAP is concerned. The production of complex fertilisers in the country is less. But we are net importing it. Requirement, so far, we have been meeting it. If really required, we may import complex, but, instead of complex, we are also compensating through the DAP. So, far as direct subsidy to farmers is concerned, it is being discussed. The Government is thinking in that direction. The Finance Minister has already said so in his Budget speech and it is still under consideration.

श्री विनय कटियार : सभापति महोदय, माननीय मंत्री जी ने जो उत्तर दिया है, पहले तो मैं जेना जी को बधाई देना चाहूंगा, क्योंकि इनके लिए केबिनेट की मांग हो रही थी, तथा पहले केबिनेट में रह चुके हैं, अब राज्य मंत्री बन गए। मैं तो चाहूंगा कि आप जल्दी केबिनेट मंत्री बनो।

श्री सभापति : आप सवाल पूछ लीजिए।

श्री विनय कटियार : सभापति जी, जो लिखित उत्तर है उसमें रासायनिक खादों की चर्चा तो की गई है, लेकिन जो जैविक खाद है, गोबर खाद कैसे बढ़े, इसकी कहीं चर्चा नहीं की गई, जबकि प्रश्न में साफ लिखा गया है रसायन और उर्वरक। उर्वरक की चर्चा कहीं नहीं की गई है। तो उर्वरक को आप कैसे बढ़ाएंगे। देखने को यह आ रहा है कि जब डी.ए.पी. का समय होता है तो यूरिया मिलती है और जब यूरिया का समय होता है तो डी.ए.पी. खाद मिलती है। मैं माननीय मंत्री जी से जानना चाहता हूँ कि गोबर की खाद कैसे बढ़े, इसके लिए क्या आपके पास कोई योजना है तथा पशुओं को पालने के लिए भी क्या आप कोई स्कीम बना रहे हैं? इसके अलावा यह जो रासायनिक खादों का अनुपात है, सुदूर गांवों के अंदर किसानों को जानकारी देने के लिए ऐसा कोई व्यक्ति, कोई कर्मचारी, कोई एक्सपर्ट नियुक्त करने की आपके पास कोई योजना है?

SHRI SRIKANT JENA: Sir, I rightfully endorse the idea of the hon. Member that the organic fertiliser has to be encouraged in this country. It is not only this Ministry which is taking steps, but we are also talking to the Agriculture Ministry. At the same time, the State Governments have a very important role in this matter, and we will take them also into confidence. As you know, last year, the subsidy component was very high; it is the case every year. Sir, the subsidy on different fertilisers was about a lakh of crore rupees... (Interruptions)...

श्री रघुनन्दन शर्मा : सभापति महोदय, हिन्दी अनुवाद बंद हो गया है।

श्री सभापति : यह कैसे हुआ है? प्लीज कंटीन्यू, इसको हम देख लेंगे।

SHRI SRIKANT JENA: Therefore, we are trying our best to encourage organic fertiliser so that the load of the subsidy, on this important fertiliser and on Urea, is reduced, and the soil health is maintained in this country.

श्री साविर अली : महोदय, अभी आपने कहा कि लास्ट ईयर एक लाख करोड़ से ज्यादा सब्सिडी दी गई है। माननीय मंत्री जी से मैं यह जानना चाहता हूँ कि जो यूरिया और डी.ए.पी. बनाई जाती है, अगर थोड़ी मात्रा में बनाई जाती है तो इतने दिनों से सरकार ने क्या कदम उठाए हैं या उठाने वाली है जिससे उसकी मात्रा और बढ़

सके? यह इंपोर्ट की जाती है तथा भारी रकम दूसरे देशों को दी जाती है, इसलिए यह अपने देश में बने और अपने देश में ही कारखाना खुले, इसके लिए सरकार के पास क्या कोई कार्यक्रम है या आने वाले दिनों में क्या आप इसको करने वाले हैं?

SHRI SRIKANT JENA: That is exactly what I said in reply to the earlier question. Yes, we are revamping our brown-field plants now. We are converting them into the gas-based so that productivity is more and the cost is less. We are also encouraging greenfield fertilizer plants since we are going to be in a comfortable position, as far as gas availability is concerned, by 2010-11. Therefore, priority is being given by the Government of India in the availability of gas to fertilizer plants. We will be in a better position in another one or two years in this country as far as production of urea and other fertilizers is concerned.

MR. CHAIRMAN: Q. No. 205.

SHRI TAPAN KUMAR SEN: Please, take care of the back-benchers also, Sir. Since the last question I have been raising my hand. ...*(Interruptions)*...

MR. CHAIRMAN: Every time an hon. Member raises his hand, it cannot be ...*(Interruptions)*...

SHRI B.K. HARIPRASAD: Sir, I have also been raising my hand. In Karnataka, farmers have been agitating over the fertilizer issue. Farmers are dying because of the shortage of fertilizers. Please, allow us to put some questions. ...*(Interruptions)*...

MR. CHAIRMAN: Question No. 205.

कीटनाशक के रूप में डी.डी.टी. के इस्तेमाल से स्वास्थ्य के लिए उत्पन्न खतरा

*205. श्री राजीव प्रताप रूडी : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डीडीटी जैसे कीटनाशक रसायनों पर प्रतिबंध के बावजूद सरकारी विभागों में इसके प्रयोग के बहाने धड़ल्ले से लाइसेंस जारी किये जा रहे हैं;

(ख) क्या यह सच है कि किसान इनका प्रयोग अपने खेतों में कर रहे हैं, जिसके कारण ऐसे खेतों में पैदा होने वाले खाद्य पदार्थों के सेवन से कई तरह के रोग उत्पन्न हो रहे हैं; और

(ग) यदि हां तो तत्संबंधी ब्यौरा क्या है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री श्रीकांत जेना): (क) से (ग) एक विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) पेस्टिसाइडों के उत्पादन, उपयोग, प्रतिबंध आदि से संबंधित सभी मामले कीटनाशक अधिनियम द्वारा संचालित होते हैं, जो कृषि एवं सहकारिता विभाग द्वारा शासित हैं। कृषि और सहकारिता विभाग को कीटनाशक अधिनियम के अधीन उपयोग के लिए रोक लगाए गए डीडीटी जैसे प्रतिबंधित कीटनाशकों के निर्माण एवं बिक्री के लिए राज्य सरकारों द्वारा मुक्त रूप से लाइसेंस जारी करने के संबंध कोई रिपोर्ट प्राप्त नहीं हुई है।

(ख) और (ग) उपरोक्त (क) के मद्देनजर प्रश्न नहीं उठता।